

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-394/ND/2018

In the matter of :

KLA Construction Technologies (P) Ltd.

....PETITIONER

Vs.

KG Reality (P) Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 16.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Sumit Batra, Advocate

Ms. Srishti Kapoor, Advocate

For the Respondent/Corporate Debtor :

For the Intervener

: -

ORDER

Learned Counsel for the parties are present. Heard the matter.

Order reserved.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
16.1.2018